## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 16/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2016

NAME OF THE PARTIES:

Shri Shashank Manohar Joshi

V/s.

M/s. My Mobile Payments Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
2.	MR. S.O. KA	Socialing convoice	Signify.
3.	MA. CO	SOIR-4	de Jam berg
4)	Brun Pa SOY A-Y	nichar Advocate on	A consister of
6.)	vivek A	. Vashi > Bhas ucha &	
6.)	Anusha ?	legadeesh glastness, Advocates for Madraswala Respondent Nos. 1-3	Juntal.
8)	farhaan I Satyan I Laxmi S	soan' Adv. for Panhir.	M. Committee of the com
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## Order

## CP. No. 16/241-242/NCLT/MB/MAH/2016

The Petitioner Counsel, who has mentioned this matter today, has come up with a plea for withdrawal of this Company Petition, with a liberty

to file fresh Petition, the same being consented by the Respondents' side for withdrawal with liberty, this Bench hereby dismisses the Company Petition with a liberty to file a Company Petition afresh on the same cause of action.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)

Dated: 11th August, 2016.